

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

31. C.P.(IB)-1466/(MB)/2019
CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **17.12.2019**

NAME OF THE PARTIES: Interocean Fincap Services Pvt Ltd

V/s

Max Alert Systems Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

At the request counsel for the petitioner, list this matter on 22.01.2020.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
BHASKARA PANTULA MOHAN
Member (Judicial)